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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA SR No.4354/252/HDB/2017
NAME OF THE COMPANY	Karat facilities Management Services Pvt Ltd
NAME OF THE PETITIONER(S)	Karat facilities Management Services Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A. RAVI SHANKAR.	PCS	ravicsf@u.com. 9848016535	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri A. Ravi Shankar, Learned PCS

The Learned Counsel submit that he wants to comply with the office objections and requested one week's time.

Post the case on 31.01.2018.



Member (T)



Member (J)

Binnu